

**GOVERNMENT OF INDIA**  
**MINISTRY OF CIVIL AVIATION**  
**Rajya Sabha**  
**UNSTARRED QUESTION NO. : 3543**  
**TO BE ANSWERED ON THE 3rd April 2023**  
**AIRPORT PRIVATISATION**

**3543. SHRI JAWHAR SIRCAR**

**Will the Minister of CIVIL AVIATION be pleased to state:-**

- (a) the suggestions of the representatives of Finance Ministry and Niti Aayog during the discussion of the PPA;**
- (b) the reasons these were not considered and six airports handed over to one operator;**
- (c) the amount of the fees and charges the airport operator has hiked in these 6 + 1 including Mumbai airports since takeover; and**
- (d) how much Government has gained from these seven airports and the plan for Kolkata Airport?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION  
(GEN. (DR) V. K. SINGH (RETD))**

**(a) & (b): Airports Authority of India (AAI) has recently awarded six airports namely Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru for Operations, Management and Development under Public Private Partnership (PPP) for a lease period of 50 years. The terms and conditions of the transaction of PPP of six airports were decided by the Empowered Group of Secretaries (EGoS) Chaired by CEO, NITI Aayog which inter-alia comprised of Secretaries of Ministry of Finance (Department of Economic Affairs and Department of Expenditure) also. Therefore, the Ministry of Finance and NITI Aayog were part of the decision making process and the EGoS finalized the contours of the bidding process for PPP of six airports. In order to ensure more competition and to give more flexibility to bidders, the following conditions among others were stipulated:-**

**i. No prior airport experience**

**ii. No cap on number of airports a participating entity could bid for**

**iii. Per Passenger Fee as bidding parameter instead of revenue sharing.**

**(c): The fees and charges at Lucknow, Thiruvananthapuram, Jaipur and Guwahati airports have not changed since taking over the airports by the new operator. Mumbai airport was taken over by the current operator in July, 2021 and tariff rates at the Airport decreased by 38.37% in FY 2021-22. Mangaluru and Ahmedabad airports were handed over to the Private Partners in October, 2020 and November, 2020 respectively. The revised tariff orders for these two airports have been issued by Airports Economic Regulatory Authority of India (AERA) recently in January, 2023 and details of tariffs applicable at Mangaluru and Ahmedabad airports before and after issuance of these AERA orders are at Annexure.**

**(d): Private Partners of Ahmedabad, Jaipur, Lucknow, Guwahati, Thiruvananthapuram and Mangaluru airports have paid approximately Rs. 896 crore to AAI as Per Passenger Fee (PPF) till February, 2023. AAI has also received an amount of approximately Rs.2349 crore from the Private Partners of these six airports in the form of upfront fee towards the capital expenditure incurred by AAI at these airports. AAI had leased out Mumbai Airport in 2006 and till 16.03.2023, AAI has received Annual Fee of more than Rs.13,000 crore as Revenue share from the Private Partners of Mumbai Airport.**

**As on date, there is no plan to lease Kolkata Airport under PPP.**

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**ANNEXURE**

Statement referred in reply to part (c) of Rajya Sabha USQ No. 3543 for answer on 03.04.2023

**DETAILS OF AERONAUTICAL CHARGES LIKE LANDING CHARGES, PARKING CHARGES AND USER DEVELOPMENT FEES**

**1. MANGALURU INTERNATIONAL AIRPORT:**

**1.1 EXISTING CHARGES (BEFORE ISSUANCE OF AERA TARIFF ORDER DATED 12.01.2023)**

**a) LANDING CHARGES**

**APPLICABLE RATES FROM APRIL 1, 2018 To JANUARY 31, 2023**

<b>Domestic</b>	
<b>Weight of Aircraft</b>	<b>(Amount in Rs.)</b>
Upto 10,000 kgs	Rs. 67.10 per 1,000 kgs
10,001 kgs to 20,000 kgs	Rs. 671/- Plus Rs. 117.70 per 1,000 per kgs in excess of 10,000 kgs
Over 20,000 kgs	Rs. 1,848/- Plus Rs. 231/- per 1,000 kgs in excess of 20,000 kgs

<b>International</b>	
<b>Weight of Aircraft</b>	<b>(Amount in Rs.)</b>
Upto 10,000 kgs	Rs. 122.10 per 1,000 Kgs
10,001 kgs to 20,000 kgs	Rs. 1221/- Plus Rs. 179.30 per 1,000 kgs in excess of 10,000 kgs
20,001 kgs to 50,000 kgs	Rs. 3014/- Plus Rs. 354.20 per 1,000 kgs in excess of 20,000 kgs
50,001 kgs to 1,00,000 kgs	Rs. 13640/- Plus Rs. 413.60 per 1,000 kgs in excess of 50,000 kgs
Over 1,00,000 kgs	Rs. 34,320/- Plus Rs. 471.90 per 1,000 kgs in excess of 1,00,000 kgs

**b) PARKING CHARGES**

**APPLICABLE RATES FROM APRIL 1, 2018 TO JANUARY 31, 2023**

<b>Weight of Aircraft</b>	<b>Parking Charges (In ₹)</b>
Upto 40,000 kgs	Rs. 1.80 per hour per 1000 kgs
40,001 kgs to 1,00,000 kgs	Rs. 72/- + Rs. 3.40 per 1000 kg per hour in excess of 40000 Kgs
Over 1,00,000 kgs	Rs. 276/- + Rs. 5.20 per 1000 Kg per hour in excess of 100000 kgs

**c) USER DEVELOPMENT FEE :**

**APPLICABLE RATES FROM APRIL 1, 2018 TO JANUARY 31, 2023**

**(i) Passenger Service fees:**

*(Rate in ₹ per pax)*

<b>Type of Passenger</b>	<b>Amount</b>
Embarking passenger Domestic/International	207

**(ii) User Development fees:**

*(Rate in ₹ per pax)*

<b>Type of Passenger</b>	<b>Amount</b>
Domestic	127



## **1.2 REVISED CHARGES AFTER ISSUANCE OF AERA TARIFF ORDER DATED 12.01.2023**

### **a) LANDING CHARGES**

#### **APPLICABLE RATES FROM FEBRUARY 1, 2023 TO MARCH 31, 2024**

*(Rate in ₹)*

<b>Flight</b>	<b>Weight of Aircraft</b>	<b>February 1, 2023 to March 31, 2023</b>	<b>April 1, 2023 to March 31, 2024</b>
<b>Domestic</b>	MT	450.00 per MT	700.00 per MT
<b>International</b>	MT	600.00 per MT	950.00 per MT

### **b) PARKING CHARGES**

#### **APPLICABLE RATES FROM FEBRUARY 1, 2023 TO MARCH 31, 2023**

*(Rate in ₹)*

<b>Details</b>	<b>Weight of Aircraft</b>	<b>Domestic Flight</b>	<b>International flight</b>
Parking charges (First two hours after free parking period)	MT	8.00 per MT	8.00 per MT
Parking charges (beyond four hours)	MT	16.00 per MT	16.00 per MT

#### **APPLICABLE RATES FROM APRIL 1, 2023 TO MARCH 31, 2024**

*(Rate in ₹)*

<b>Details</b>	<b>Weight of Aircraft</b>	<b>Domestic Flight</b>	<b>International flight</b>
Parking charges (First two hours after free parking period)	MT	28.00 per MT	8.00 per MT
Parking charges (beyond four hours)	MT	56.00 per MT	16.00 per MT

### **c) USER DEVELOPMENT FEE**

#### **APPLICABLE RATES FROM FEBRUARY 1, 2023 TO MARCH 31, 2023**

*(Rate in ₹ per pax)*

<b>Type of Passenger</b>	<b>Domestic Flight</b>	<b>International flight</b>
Embarking passenger	350.00	770.00
Disembarking passenger	150.00	330.00

#### **APPLICABLE RATES FROM APRIL 1, 2023 TO MARCH 31, 2024**

*(Rate in ₹ per pax)*

<b>Type of Passenger</b>	<b>Domestic Flight</b>	<b>International flight</b>
Embarking passenger	560.00	1,015.00
Disembarking passenger	240.00	435.00

2. **SARDAR VALLABHBHAI PATEL INTERNATIONAL AIRPORT (SVPIA), AHMEDABAD**

2.1 **EXISTING CHARGES (BEFORE ISSUANCE OF AERA TARIFF ORDER DATED 18.01.2023)**

a) **LANDING CHARGES**

**APPLICABLE RATES FROM 01ST AUGUST 2018 TO 31<sup>ST</sup> JANUARY 2023**

**Domestic:**

Weight of the Aircraft	Rate Per Landing (In ₹)
Up to 25 MT	₹ 140 per MT
Above 25 MT up to 50 MT	₹ 3,500 + ₹ 220 per MT in excess of 25 MT
Above 50 MT up to 100 MT	₹ 9,000 + ₹ 250 per MT in excess of 50 MT
Above 100 MT to 200 MT	₹ 21,500 + ₹ 270 per MT in excess of 100 MT
Above 200 MT	₹ 48,500 + ₹ 290 per MT in excess of 200 MT

**International:**

Weight of the Aircraft	Rate Per Landing (In ₹)
Up to 25 MT	₹ 190 per MT
Above 25 MT up to 50 MT	₹ 4,750 + ₹ 350 per MT in excess of 25 MT
Above 50 MT up to 100 MT	₹ 13,500 + ₹ 410 per MT in excess of 50 MT
Above 100 MT to 200 MT	₹ 34,000 + ₹ 470 per MT in excess of 100 MT
Above 200 MT	₹ 81,000 + ₹ 560 per MT in excess of 200 MT

b) **PARKING CHARGES**

**APPLICABLE RATES FROM 01ST AUGUST 2018 TO 31<sup>ST</sup> JANUARY 2023**

Weight of the Aircraft	Parking Charges Rates per Hour
Up to 25 MT	₹ 3 Per Hour Per MT
Above 25 MT up to 50 MT	₹ 75 + ₹ 4 per Hour per MT in excess of 25 MT
Above 50 MT up to 100	₹ 175 + ₹ 8 per MT per Hour in excess of 50 MT
Above 100 MT to 200 MT	₹ 575 + ₹ 10 per MT per Hours in excess of 100 MT
Above 200 MT	₹ 1,575 + ₹ 11 per MT per Hours in excess of 200 MT

c) **USER DEVELOPMENT FEE (UDF)**

**APPLICABLE RATES FROM 01ST AUGUST 2018 TO 31<sup>ST</sup> JANUARY 2023**

(Rate in ₹ per PAX)

Type of passenger	Domestic Flight	International Flight
Embarking passenger	85.00	85.00

**1.2 REVISED CHARGES AFTER ISSUANCE OF AERA TARIFF ORDER DATED 12.01.2023**

a) **LANDING CHARGES :**

**APPLICABLE RATES FROM 01<sup>ST</sup> FEBRUARY 2023 TO 31<sup>ST</sup> MARCH 2024**

*(Rate in ₹ per MT)*

<b>Flight</b>	<b>Weight of aircraft</b>	<b>Rate</b>
<b>Domestic</b>	MT	400
<b>International</b>	Upto 100 MT	600
	Above 100 MT	700

b) **PARKING CHARGES:**

**APPLICABLE RATES FROM 01<sup>ST</sup> FEBRUARY 2023 TO 31<sup>ST</sup> MARCH 2024**

*(Rate in ₹ per MT)*

<b>Details</b>	<b>Weight of aircraft</b>	<b>Domestic</b>	<b>International</b>
Parking charges (First two hours after free parking period)	Upto 100 MT	18.22	18.55
	Above 100 MT		17.50
Parking charges (beyond four hours)	Upto 100 MT	36.44	37.10
	Above 100 MT		35.00

c) **USER DEVELOPMENT FEE:**

**APPLICABLE RATES FROM 01<sup>ST</sup> FEBRUARY 2023 TO 31<sup>ST</sup> MARCH 2024**

*(Rate in ₹ per PAX)*

<b>Type of passenger</b>	<b>Domestic Flight</b>	<b>International Flight</b>
<b>Embarking passenger</b>	250.00	550.00

*MT – Metric Ton*

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